

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.33(MAH)/2011  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)




ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE PARTIES: Mr. Sanjay Suryaprakash Mehta

V/s.

M/s. SKG Consultants & Engg. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M-S. BHARDWAS	Adv for Petitioner	
2.	N. P. Singh	R <sub>2</sub>	
3.	Ashutosh K. Jha	R <sub>2</sub>	

Order

C.P. No. 33/397-398/CLB/MAH/2011

1. From the side of respondent an adjournment is sought. Granted.
  2. By the consent of both the parties next date is fixed for hearing on 28/10/2016.
- Duly communicated to both the sides in the court.

Dated: 28.09.2016

Sd/-

Shri M.K. Shrawat  
Member (Judicial)